

vigilance squads and have been formulating system improvement schemes to strengthen and improve their transmission and distribution systems.

(c) During the year 1989-90, 1377684 installations were checked by the PSEB and 13488 cases of pilferage of energy were detected. Rs. 65.95 lakhs were collected as fine.

Revival of Bengal Potteries Ltd

102. SHRIMATI GEETA MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether there are some new proposals for the revival of Bengal Potteries Ltd.; and

(b) if so, the details of those proposals and the time by which they are expected of fructify?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) The State Govt. has been asked to quickly examine the possibility of setting up a new unit at the same site utilising as much of the existing assets and labour force as possible. The Central Government's existing decision is not to manage the unit any further in view of its non-viability.

[*Translation*]

Sale of Sand Mixed Cement

103. SHRI RAM LAL RAHI:
SHRI HARISH PAL:
DR. BANGALI SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether sand mixed cement is being sold in Delhi and other parts of the country;

(b) if so, the number of such cases reported;

(c) the measures being taken by Government to check such corrupt practice and action taken against guilty persons; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). No Report has been received about the mixing of sand in Cement in Delhi or other parts of the country.

(c) and (d) In order to ensure manufacture and sale of quality cement, the Cement (Quality Control) Order, 1962, was amended in the year 1983. As a result of this amendment, the standard mark of the Bureau of Indian Standards for cement became compulsory w.e.f. 1.7.1983. Each manufacturer is required to follow a scheme of testing and inspection by the BIS. Accordingly, all cement manufacturers are required to obtain compulsorily licence from BIS to use the standard mark of the Bureau on cement before marketing the product.

[*English*]

Doubling of Railway Lines

104. SHRI P NARSA REDDY: Will the Minister of RAILWAYS be pleased to state.

(a) whether Government have taken any decision to double some of the railway tracks in the country;

(b) if so, details thereof; and

(c) by when the tracks are likely to be completed and opened to traffic?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The details of works on doubling are